

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2018 &**  
**IA NOS. 1012 OF 2018 & 98 of 2019**

**Dated: 7<sup>th</sup> February, 2019**

**In the matter of:**

**Century Rayon**

**... Appellant(s)**

**Vs.**

**The Maharashtra Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter for admission on **20.02.2019**.

Court Master/PS

*vt*